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ANNOUNCEMENT BY THE SPEAKER

(ii) RE : BUSINESS OF THE HOUSE

Title : Announcement regarding Business of the House.

MR. SPEAKER: Hon. Members, as per decision taken in the meeting of the Business Advisory Committee held on 29th January, 2004, four hours have been allotted for the combined discussion on the Interim Railway Budget for the year 2004-2005, Demands for Grants on Account (Railways) for the year 2004-2005, Supplementary Demands for Grants (Railways) for the year 2003-2004, Demand for Excess Grant (Railways) for the year 2001-2002 and related Appropriation (Railways) Bills.

If the House agrees, there may be no Lunch break. The combined discussion may commence immediately and be concluded by 5 p.m. today. The Minister of Railways may reply after that. After passing of the Demands for Grants on Account, the Supplementary Demands and the Excess Demand, the related Appropriation Bills may be passed.

...(Interruptions)

MR. SPEAKER: There is one more announcement to be made.

...(Interruptions)

MR. SPEAKER: I am making an announcement. Please sit down.

...(Interruptions)

MR. SPEAKER: The House will now take up General Discussion. Do you want to make your point before this?

...(Interruptions)

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Sir, at what time will the voting take place?...(Interruptions)